

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH**

ITEM NO :5

CP NO. 06/ALD/2021

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2021 AT 10:30 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : SURENDRA KUMAR AGARWAL & ANR. V/S SAHARAN ASHIYAN PVT. LTD. & ORS.

SECTION: 213(b)(i) OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. UDAI CHANDANI ALONGWITH SH. V.K.S. SOMVANSHI, ADVS.

CP NO. 06/ALD/2021

The matter was taken up today through Video Conferencing.

Heard Sh. Udai Chandani alongwith Sh. V.K.S. Somvanshi, Advocates for the Petitioner through video conferencing.

The present petition filed by the petitioner under under Section 213(b)(i) of the Companies Act, 2013.

Let notice be issue to the Respondent by all modes, including the process of the Court, returnable at an early date.

Accordingly, put up in the week commencing 18th March, 2021 before the Regular Court/ Video Conferencing.

Dated : 25.01.2021


**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

*Typed by :
Kamud Narayan
(Private Secretary)*